

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CP NO. 15/73(4)/Chd/2017

Mehak Gupta

Versus

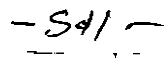
M/s Hind Motors Ltd. & Ors.


..Petitioner.

..Respondents.

Present: None.

Despite second time pass over none appeared. The instant petition is dismissed in default.


(Justice R P Nagrath)
Member (Judicial)

 May 26, 2017
arora